

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 101 OF 2015

Dated: 04th January, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**NTPC Ltd. ... Appellant(s)
Vs. ...
Power Grid Corporation of India Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua for R.1

ORDER

Post the matter for hearing on **02.02.2018** as requested by the learned counsel appearing for both the parties.

**(S.D. Dubey)
Technical Member**
Bn/js

**(Justice N.K. Patil)
Judicial Member**